

**GOVERNMENT OF INDIA
DEPARTMENT OF SPACE**

LOK SABHA

UNSTARRED QUESTION NO. 787

TO BE ANSWERED ON WEDNESDAY, FEBRUARY 04, 2026

SPACE START-UPS

787. MS. S JOTHIMANI:

Will the PRIME MINISTER be pleased to state:

- (a) the details of the number of registered Space Start-Ups in India especially focus in area such as satellites, development of launch vehicles etc. State-wise;**
- (b) the total number of successful satellites, payloads or other space vehicles launched by Indian space startups till date;**
- (c) whether the Government has any plans to simplify licencing, regulatory approvals and other compliance requirements for space startups to encourage a more streamlined entry and operational process and if so, the details thereof; and**
- (d) whether the Government has any policies to help Indian space startups access in international markets for satellite launches, space data services or ground infrastructure and are there any collaborative agreements in place with other countries to facilitate the space start-ups and if so, the details thereof?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC
GRIEVANCES & PENSIONS AND IN THE PRIME MINISTER'S OFFICE**

(DR. JITENDRA SINGH):

- (a) IN-SPACE does not have registration process for start-ups as it will be a duplication of DPIIT's role. However, 399 number of space technology start-ups (includes satellites, development of launch vehicles etc.) registered with DPIIT as per Startups India portal. Further, it is to state that IN-SPACE does not maintain the state-wise data of Start-ups.**
- (b) Till date, the total number of successful satellites launched by Indian space start-ups is 7 Nos., successful payloads launched by Indian space start-ups is 20 nos., and successful space vehicles launched by Indian space start-ups (sub-orbital launches) is 2 nos.**
- (c) IN-SPACE has notified the Norms, Guidelines and Procedures (NGP) for Implementation of Indian Space Policy-2023 in respect of Authorization of Space Activities on 3rd May, 2024, to implement the Indian Space Policy-2023. This NGP provides a streamlined regulatory framework for authorizing private sector space activities thus providing transparency, predictability and certainty to start-ups and other private entities.**
- (d) Yes, the Government supports Indian space startups in accessing international markets through policies and mechanisms. The Indian Space Policy 2023 provides the primary framework supported with the Liberalized Foreign Direct Investment Policy for space sector.**

These changes in policy framework offer financial and operational facilitation for global expansion.

In addition, IN-SPACe engages with foreign industry and government entities to promote Indian space startups and enable collaborations. It has hosted 7 successful Space Days, led NGE delegations to events like the International Astronautical Congress (IAC), GSTCE Singapore, and Kenya Space Expo, and organized Industry Round Tables and outreach programs. These efforts have resulted in Indian startups securing business agreements in over 25 countries.
